

Filing No. ABA/8634/2020

Moni Borker @ Goutam Borkar Vs The State of Jharkhand

Advocate's Name- Mr. Vikas Kumar

Defects:-

9. (i) Some words of page no.-3 is not fairly legible.
- (ii) Designation of the Ld. Counsel stated at para-18 may be corrected as per Imp. Order.